

KARNATAKA STATE BAR COUNCIL
B a n g a l o r e

Reg. No. : 2358/2013

Roll No. : KAR/2261/2013



This is to certify that

Shri/Smt SUNIL SHRISHAIL CHOUDHARI

Son of SHRISHAIL M CHOUDHARI

is admitted as an Advocate on the Roll of Karnataka State

Bar Council and Signed the

Roll on 25 Day of October, 2013

Under Section 17 of the Advocates Act, 1961

Central Act, XXV of 1961

(C. R. GOPALASWAMY)

CHAIRMAN

